

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 47

C.P.(IB)1131/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **15.11.2022**

NAME OF THE PARTIES: - **State Bank of India V/s Shri Kailash Shahra**
Appearance (via video-conference):

For the Applicant : Adv Uditi Singh
For the Respondent : Mr. Jay Zaveri and Ms. Rhea Parkash
i/b Crawford Bayley & Co.

Section 95(1) of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 05.01.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare